

production exceeds domestic consumption. Cotton yarn is under OGL *w.e.f.* 1st April, 2011 and Cotton is under OGL *w.e.f.* 2nd August, 2011, without any quantitative caps.

(b) Yes, Sir.

(c) The Technology Upgradation Fund Scheme (TUFS) provides Plan support for the modernization of textiles industry in the form of interest reimbursement and capital subsidy. Support under the scheme has been increased from Rs. 8000 crores to Rs. 15404 crores under the Eleventh Five Year Plan. The sectors benefited under TUFS are Spinning, Weaving, Processing, Technical Textiles, Jute, Silk, Garmenting, Cotton Ginning, Wool and Powerlooms.

#### **Patenting the Gamosa as an indigenous product of Assam**

1215. SHRI BHUBANESWAR KALITA: Will the Minister of TEXTILES be pleased to state:

(a) whether Ministry has taken steps to patent the Gamosa (Stoll) as an indigenous product of Assam which is a multipurpose handloom product used as customary and traditional product; and

(b) what steps Government has taken to stop selling of machine made Gamosa produced outside the State, as to protect the interest of the local weavers of Assam and N.E. Region?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The Government of India provides financial assistance of Rs. 1.50 lakh per product to State Governments/State Agencies to register handloom products under the Geographical Indications of Goods (Registration and Protection) Act, 1999 which provides legal protection to Geographical Indications of goods etc., and prevents unauthorized use of these by others. However, no proposal has been received from the State Government to patent the Gamosa (stoll) as an indigenous product of Assam under the Geographical Indications of Goods Act.

(b) The State Government of Assam has intimated that State Government has issued instructions to field functionaries to exercise the power conferred under Section 6, 7 and 8 of the Handlooms (Reservation of Articles for Production) Act, 1985 to stop selling of machine made Gamosa produced outside the State.

#### **Target of garment exports**

1216. SHRI T. M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the target of garment exports has been fixed at US Dollar 14 billion;